

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-305

IB-64/ND/2020

IN THE MATTER OF:

M/s TSG Impex Pvt Ltd

Vs

NS Concretes Pvt Ltd

...Applicant

...Respondent

SECTION

Under Section-9 of IBC, 2016

Order delivered on 07.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Abhinav Beri

For the Respondent : Ms. Charu

ORDER

Ms. Charu, appeared on behalf of the Corporate Debtor/respondent and undertakes to file Vakaltnama in the course of the day and seeks time to file the reply and settle the matter with the Operational Creditor. Let the same be filed. List the case on **20.02.2020**.

Sdl-

(K.K. VOHRA)
MEMBER (T)

Sdl-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)